



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
Above Keshav Medicals,
Barkatpura, Hyderabad, Telangana - 500027
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SCHEDULE FORM-A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FORTH E ATTENTION OF THE STAKEHOLDERS OF PAWAA SOFTWARE PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	PAWAA SOFTWARE PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	February 2, 2004
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar Of Companies- Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140KA2004PTC033340
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2 nd Floor, Brigade South Parade No.10, Mahatma Gandhi Road Bengaluru Bangalore Karnataka 560001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 20, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com , Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	January 19, 2022, by 5:00 Pm (IST)

Notice is hereby given that the **PAWAA SOFTWARE PRIVATE LIMITED** has commenced voluntary liquidation on December 20, 2021.

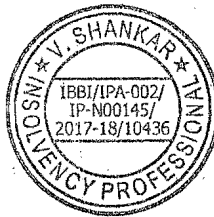
The stakeholders of **PAWAA SOFTWARE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before January 19, 2022, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claim in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: December 20, 2021

Place: Hyderabad



Name and signature of

Liquidator: V. Shankar.